

537 Bill Introduced

PHALGUNA 5, 1915 (SAKA)

Bill Introduced 538

of Urgent Public Importance Bill Introduced

Prices Fixation Authority Bill

SHRI KASHIRAM RANA: Sir, I introduce the Bill.

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

15.52 1/2hrs.

LAND ACQUISITION (AMENDMENT) BILL*

SHRI MOHAN SINGH: Sir, I introduce the Bill.

(Amendment of sections 11 and 23).

[English]

SHRI KASHIRAM RANA (Surat): Sir, I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

MR. CHAIRMAN: The question is;

"That leave be granted to introduce a Bill further to amend the Land Acquisition Act, 1894.

The motion was adopted

SHRI KASHIRAM RANA: Sir, I introduce the Bill.

15.54 hrs.

CONSTITUTION (AMENDMENT) BILL

(Amendment of Article 324)

[English]

SHRI MOHAN SINGH (Deoria): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

15.53 hrs.

CONSTITUTION (AMENDMENT) BILL

(Amendment of Articles 15 and 16)

[English]

SHRI MOHAN SINGH (Deoria): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

SHRI MOHAN SINGH: Sir I introduce the Bill

15.55 hrs.

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL*

(Amendment of section 30).

[English]

SHRI MOHAN SINGH (Deoria): Sir, I

* Published in Gazette of India Extraordinary Part II, Section 2, dated 24.2.1994.